

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


3)

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 548/2018 in CP No.81/241/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd
NAME OF THE PETITIONER(S)	Venkateswara Rao Narisingu & another
NAME OF THE RESPONDENT(S)	Kaveri Seed Company Ltd & 03 Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Adv	9963033314	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lokesh Agarwal.			
D. Sini Preet A. Sandhya Rai	Adv	991677522	

**ORDER**

Counsel for petitioner is present.

Counsel for respondent is also present.

For hearing list it on 04.12.2019.

IA No.548/2018, is also listed today along with main petition.

List it on 04.12.2019.

  
**Member(T)**

Pavani

  
**Member(J)**